

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3259

ANSWERED ON:19.03.2001

DECLARATION OF ROADS AS NATIONAL HIGHWAYS

DHANI RAM SHANDIL;IQBAL AHMED SARADGI;JAI PRAKASH;PUTTASWAMY GOWDA;RAVINDRA KUMAR PANDEY;RUDRAGOUDA PATIL

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a number of proposals received from the State Governments with regard to the declaration to State Highways as National Highways during 2001-2002 are under consideration of the Union Government;
- (b) if so, the details thereof, State-wise and National Highway-wise;
- (c) the number and names of the State Highways converted into National Highways during each of the last three years till 2001-2002;
- (d) the funds earmarked for upgrading these roads, State-wise and National Highway-wise;
- (e) the actual allocation made for the purpose during the aforesaid period, year-wise and NH-wise; and
- (f) the time by which these Highways are likely to be declared as National Highways?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT & HIGHWAYS (INDEPENDENT CHARGE) MAJOR GENERAL (RETIRED) KHANDURI, AVSM

(a) No, Sir.

(b) Does not arise.

(c) A Statement giving details is at Annexure-I.

(d) & (e) Allocation of funds for the development of National Highways are allocated State-wise and not National Highway-wise. A statement giving details of funds allocated for the development of National Highways during the last three years is at Annexure-II.

(f) The expansion of National Highways is a continuous process and proposals for declaration of new National Highways are considered at certain intervals keeping in view the traffic needs, inter-se priority and availability of resources. Therefore, no definite time frame can be given.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOKSABHA UNSTARRED QUESTION NO. 3259 FOR ANSWER ON 19.03.2001 BY S/SHRI RAVINDRA KUMAR PANDEY, G. PUTTA SWAMY GOWDA, R.S. PATIL, DR. (COL. RETD.) D RAM SHANDIL, JAI PRAKASH AND IQBAL AHMED SARADGI REGARDING DECLARATION OF ROADS AS NATIONAL HIGHWAYS

LIST OF NATIONAL HIGHWAYS DECLARED DURING THE LAST THREE YEARS

Sl.No. Name of State National Highway No.

1. Andhra Pradesh 63,202,205,214, 219 & Extn. of 9

2. Arunachal Pradesh Extn. of 52A & 153

3. Assam 61,62,151,152, 153, 154,52A, 52B & Extn. of 54

4. Bihar 30A,57,77, ,80,81,82,83,84,85,98, 99, 101, 102,103, 104,

105, 106, & 107.

5. Chandigarh Nil

6. Chhattisgarh 12A, 78, 200, 202, 216, & 217.

7 Delhi Nil

8. Goa 17B

9. Gujarat 6-Extn., 8A, 8D, 8E & 59

10. Haryana 21A, 65, 71, 71A, 72, 73 & Extn. of 64

11. Himachal Pradesh 21A, 70, 72 & 88

12. Jammu & Kashmir 1C & Extn. of 1B

13. Jharkhand 75, 78, 80, 98, 99 & 100

14. Karnataka Extn. of NH-13, 63, 206, 207, 209, 212 & 218

15. Kerala 208, 212, 213, 220

16. Madhya Pradesh 59, 59A, 69, 75, Extn. of 75, 76, 79, 86, Extn. of 86 & 92 .

17. Maharashtra Extn. of NH-6, 69, 204 & 211

18. Manipur 150

19. Meghalaya 62, Extn. of 62, Extn. of 40

20. Mizoram 44A, 150 & 154

21. Nagaland 61 & 150

22. Orissa 60, 200, 201, 203, 215 & 217

23. Pondicherry 66 & Extn. of 45A

24. Punjab 64, Extn. of 64, 70, 71, 95 & 72

25. Rajasthan Extn. of 65, 76, 79, 89, 90 & 65

26. Sikkim Nil

27. Tamil Nadu Extn. of 45A, 45B, 66, 67, Extn. of 67, 68, 205, 207, 208, 209, 210, 219 & 220

28. Tripura 44, 44A & Extn. of 44

29. Uttar Pradesh 24A, 25, 25A, 56A, 56B, 58, 72, 73, 74, 75, Extn. of 75, 76, 86, 87, 91, 92, 93, 96, 97 & 2A

30. Uttaranchal 58, 72, 73, 74, 87 & 94

31. West Bengal 60, Extn. of 60, 80, 81

ANNEXURE -II

STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3259 FOR ANSWER ON 19.03.2001 BY S/SHRI RAVINDRA KUMAR PANDEY, G. PUTTA SWAMY GOWDA, R.S. PATIL, DR. (COL. RETD.) DHANI RAM SHANDIL, JAI PRAKASH AND IQBAL AHMED SARADGI REGARDING DECLARATION OF ROADS AS NATIONAL HIGHWAYS

STATEMENT INDICATING ALLOCATION OF FUNDS FOR DEVELOPMENT OF NATIONAL HIGHWAYS (RS IN LAKHS) IN VARIOUS STATES DURING THE LAST THREE YEARS

Sl. No. Name of State/UT 1998-99 1999-2000 2000-2001

1. Andhra Pradesh 4500.00 5045.00 9100.00

2. Assam 2600.00 4186.83 5800.00

3. Bihar 3405.31 6000.00 6727.00

4. Chandigarh 82.00 100.00 150.00

5. Chhattisgarh - - 1727.80

6. Delhi 1400.00 700.00 1200.00

7 Goa 1100.00 1700.02 2300.00

8. Gujarat 5346.96 7307.17 8810.00

9. Haryana 2613.50 4200.00 5800.00

10. Himachal Pradesh 2500.00 4000.00 4700.00

11. Jammu & Kashmir	100.00	100.00	150.00
12. Jharkhand	-	-	2073.00
13. Karnataka	3500.00	4600.08	7800.00
14. Kerala	6744.46	10468.12	10500.00
15. Madhya Pradesh	2200.00	3226.75	8272.20
16. Maharashtra	4811.63	10354.31	11800.00
17. Manipur	700.00	1010.75	1250.00
18. Meghalaya	1000.00	1730.28	2000.00
19. Mizoram	0.00	300.00	1200.00
20. Nagaland	200.00	800.00	1500.00
21. Orissa	4000.00	3850.00	7000.00
22. Pondicherry	100.81	319.46	200.00
23. Punjab	2500.65	1819.56	4800.00
24. Rajasthan	3450.00	4550.30	11000.00
25. Tamil Nadu	3624.75	6500.00	10200.00
26. Tripura	0.00	50.00	0.00
27. Uttar Pradesh	7078.14	9155.35	13484.65
28. Uttaranchal		199.35	
29. West Bengal	7150.94	5138.02	8800.00
30. Jogigappa Bridge	0.00	0.00	0.00
31. Ministry	3.86	20.00	3000.00
32. BRDB	8500.00	11230.00	13592.00

TOTAL 79213.01 108462.00 165136.00